

(c) The Railway's share of Rs. 1.24 lakhs will be deposited as soon as a demand notice is received from the State P.W.D.

(d) No agreement has been signed so far.

Proposal to set up a Shipyard in Gujarat

1868. SHRI R. P. GAEKWAD: Will the Minister of SHIPPING AND TRANSPORT be pleased to state: —

(a) whether it is a fact that the Gujarat State Government is pursuing a proposal to set up a modern shipyard in the Central Sector; and

(b) if so, reaction of the Government thereto?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) and (b) Yes, Sir. Keeping in view the availability of resources and the need for modernisation and expansion of the existing shipyard to achieve increased production in a shorter period with lesser investment, it has been decided to review the question of establishment of additional shipyards in the country at the time of the mid-term review of the Sixth Five Year Plan.

Sprinkler System in Madras Port

1869. DR. A. KALANIDHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) whether it is a fact that the sprinkler system installed in the Madras Port Trust to arrest the pollution of Iron Ore conveyor belt system has failed;

(b) if so, reasons therefor and who is responsible for this failure and what action is proposed to be taken against those responsible; and

(c) what action is proposed to be taken to rectify the defects?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) No, The sprinkler system

installed at Madras Port and commissioned in October 1979 has been working satisfactorily. The problem of pollution due to dust in the adjoining residential area has been minimised.

(b) and (c) Does not arise.

बसों के अखिल भारतीय परमिटों के लिये आवेदनपत्र

1870. श्री मन्त्री लाल : क्या नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन ने बसों के लिए अखिल भारतीय परमिट देने हेतु आवेदन पत्र आमंत्रित किए हैं ;

(ख) यदि हां, तो कुल कितने आवेदन पत्र प्राप्त हुए और सरकार ने कितने परमिट देने का निर्णय किया है ;

(ग) क्या उसमें अनुसूचित जातियों और अनुसूचित जनजातियों एवं अन्य कमजोर वर्गों के लिए आरक्षण का उपबन्ध किया गया है ;

(घ) यदि हां, तो उनके लिए आरक्षित परमिटों की संख्या कितनी है; और

(ङ) ये परमिट कब तक जारी किए जायेंगे ?

नौवहन और परिवहन मंत्री (श्री वीरेन्द्र पाटिल) : (क) से (ङ) सूचना एकत्र की जा रही है और यह सभा-पटल पर रख दी जायगी ।